

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

110

C. P.No.497/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Merrill Infrastructure Ltd.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1

BINOD KR. GUPTA
C.S. IN PRACTICE

Merrill Infrastructure
Ltd.

Binod K. Gupta
22/11/2017

ORDER

Ld. Pr. CS for the petitioner and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserve for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)